



By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2019/ 7846 /A

From :- Shri Kaushik Kumar Sharma
Jt. Registrar (Vigilance)
Gauhati High Court
Guwahati.

To,
Shri Abhijit Bhattacharyya
District & Sessions Judge
Dima Hasao, Haflong

Dated Guwahati, the ~~20th~~ December, 2019.

Sub:- **Permission to avail HTC.**

Ref:- Your letter No.DJ/DH/I-1/2019/11064/Estt. Dated 13.12.2019

Sir,

With reference to the above, I am directed to inform you that, you are allowed to avail Home LTC for the current block period of 2018-2019, w.e.f. 19.12.2019 to 01.01.2020, to visit your home town Guwahati along with your wife and son, by the shortest possible route, as per existing Rules.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2019/7847-7849 /A. dated 20/12/19

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 3. The System Analyst, Gauhati High Court, Guwahati for information and necessary action.

sd/-
20/12/19

JT. REGISTRAR (VIGILANCE)

Pm